| | | | | | | | | | | | | | Annexure 6 | |
|---|------------------|--|---------|----------------|---------------------------|-----------------|-----------------|-------------------|------------------|---------------|--------------|-----------|-----------------|--|
| Name of Corporate Debtor: | | Lake District Realty Private Limited | | | | | | | | | | | | |
| Date of Commencement of CIRP: | | 02.11.2023 (Received on 16.11.2023) | | | | | | | | | | | | |
| List of Cre | ditors as on: | 19.09.2024 | | | | | | | | | | | | |
| List of Operational Creditors (Employees) | | | | | | | | | | | | | | |
| (Amount in ₹) | | | | | | | | | | | | | | |
| Sl. No. | Name of Employee | Name of Authorised Details of claim received | | | Details of claim admitted | | | | Amount of | Amount of any | Amount of | Amount of | Remarks, if any | |
| | | Representative, if any | Date of | Amount claimed | Amount of claim | Nature of claim | Whether related | % of voting share | contingent claim | mutual dues, | claim under | claim not | | |
| | | | receipt | | admitted | | party? | in CoC, if | | that may be | verification | admitted | | |
| | | | - | | | | | applicable | | set-off | | | | |
| NIL | | | | | | | | | | | | | | |
| Total | | | | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | | |